

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-3048(ND)2019**

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2020**

**NAME OF THE COMPANY: M/s. Kashmir Motor & General Finance Pvt. Ltd. V/s. M/s. Vipul Ltd.**

**SECTION: U/s. 7 of IBC Code, 2016**

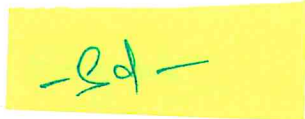
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Sandeep Bajaj, Mr. Soayib Qureshi and Mr. Devansh Jain, Advocates for the Petitioner  
Mr. Ashutosh Sharma, Sr. Liasoning Officer of the Corporate Debtor

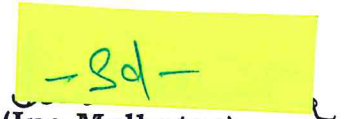
**ORDER**

Mr. Ashutosh Sharma, Sr. Liasoning Officer of the Corporate Debtor is present. He prays for some time to file his reply. Let the same be filed.

To come up on 13<sup>th</sup> January 2020.



**(L. N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**